

THC.

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (SOUTH - EAST),
SAKET COURT COMPLEX, NEW DELHI**

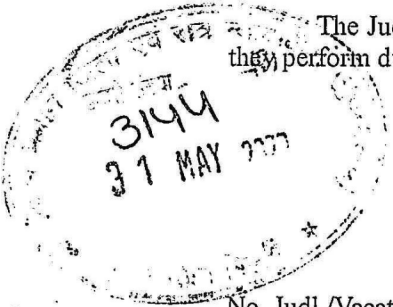
ORDER NO. 130 DATED 30/5/23

I hereby authorize the following Judicial Officers of South-East District at Saket Courts, to hear and dispose off the urgent matters under the Delhi Rent Control Act of South - East Civil District, New Delhi, in accordance with law during the summer vacation 2023 w.e.f. 12.06.2023 to 30.06.2023:-

S.No.	Name of District	Name of Officers detained	Period of detention
1	South-East	Ms. Deepti Devesh SCJ-cum-RC	12.06.2023 to 20.06.2023
		Sh. Deepak Vats ACJ-cum-CCJ-cum-ARC	21.06.2023 to 30.06.2023

The aforesaid Judicial Officers shall be entitled to avail compensatory leave as per rule for extra days of duty actually performed by them during the summer vacation 2022.

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.



(RENU BHATNAGAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH-EAST DISTRICT
SAKET, NEW DELHI.

No. Judl./Vacation/F.82/SE /2023/ 6454-6484

Dated, New Delhi the 30/5/23

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ).
3. The Principal District & Sessions Judges, South, North-West, South-West, East, Shahadara New Delhi, North, West and North-East Districts, THC, Patiala House, Saket, Karkardooma, Rohini & Dwarka Courts, Delhi/New Delhi.
4. The Officer Incharge/Controlling Officer, Pool Cars, THC & Saket.
5. The Officers concerned with the request to detain their own staff on the dates of actual days of duty during summer vacation, 2023.
6. The Administrative Civil Judge, South-East District, New Delhi
7. The A.O. (Judl.)/Branch Incharge, Administration, Filing Section & Care Taking Branch.
8. The AO, Accounts Branch, Saket, N.D.
9. PRO, Saket Courts, New Delhi.
10. The Website Committee (Hindi & English) with the request to upload the same on the web site of Saket.
11. The PS to Principal District & Sessions Judge, SE District, New Delhi.
12. The Reader to District & Sessions Judge, SE District, New Delhi.
13. The In-Charge, Facilitation Centre, Saket, New Delhi.
14. The Secretary Bar Association, Saket, New Delhi.
15. The Branch Incharge, R&I Branch for uploading on LAYERS.

PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH-EAST DISTRICT
NEW DELHI.